Written Answers to

(d) In 2015-16 Central funding under plan component of Modernisation of Police Force (MPF) Scheme has been discontinued.

Traffic rule violation by DTC buses

- 679. SHRI RAM KUMAR KASHYAP: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) whether it is a fact that DTC buses are going the 'Blueline' way and had killed more than 40 people in 2014 and 10 people have been killed in 2015 till date in Delhi:
- (b) whether it is also a fact that cases of traffic rule violation are constantly rising and over-speeding by DTC drivers, despite speed governors in the buses, is a common complaint and more than 100 DTC buses have been impounded for grave violations by Delhi Traffic Police; and
- the details of steps taken by Delhi Traffic Police to rein in the errant DTC bus (c) drivers?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HARIBHAI PARTHIBHAI CHAUDHARY): (a) No, Sir. Details of the road incidents in Delhi involving DTC buses during the last three years and this year upto 31.03.2015, as indicated below, indicate a decreasing trend:

Year	Total Accident	Person Injured	Persons Killed
2012	225	218	63
2013	224	168	63
2014	186	164	40
2015	39	26	12
(Upto 3	31.3.2015)		

It is also mentioned that due to less number of accidents, DTC won Lowest Accident Award for Road Safety for the years 2010, 2011, 2012 & 2013, given by the ASRTU and Ministry of Road Transport and Highways, Government of India.

(b) Number of traffic violation challans by the Delhi traffic Police and impounding

of DTC buses are continuously showing decreasing trend during last two years and this year (upto 31.03.2015), as indicated below:

Period	Total number of buses impounded
2013	522
2014	268
2015 (upto 31.03.2015)	44

DTC has taken measures for promoting discipline and safe driving among the DTC drivers, which has led to fruitful results as the numbers of impounded buses have a decreasing trend.

(c) To check violations of traffic rules and regulations by DTC drivers, necessary prosecution is regularly undertaken by Delhi Police against erring DTC drivers. In addition, refresher courses are also organized by Delhi Police for DTC drivers from time to time to educate and sensitize them towards road safety, traffic discipline and importance of observing traffic rules and regulation on Delhi roads.

Districts and States affected by naxal activities

680. SHRIMATI SASIKALA PUSHPA: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether it is a fact that naxal activities are increasing in the country;
- (b) if so, the details of number of districts and the States affected by naxal activities;
- (c) whether Government proposes to bring out new policies so that they are brought into the national mainstream;
 - (d) if so, the details thereof and if not, the reasons therefor, and
 - (e) the details of steps to be taken by Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HARIBHAI PARTHIBHAI CHAUDHARY): (a) and (b) 106 districts in the 10 States are considered as Left Wing Extremism (LWE) affected. The State-wise list of such districts is given in Statement (*See* below). However, the year-wise details on number of districts in the country which has witnessed some form of LWE activities are as under: